

IN THE HIGH COURT OF KERALA AT ERNAKULAM
Before
THE HON'BLE MR. JUSTICE A.K. JAYASANKARAN NAMBIAR
&
THE HON'BLE MR. JUSTICE SHAJI P. CHALY
Wednesday, the 8th day of April, 2020/19th Chaithra, 1942
W.P.(Crl.) TMP - 1 of 2020

PETITIONER:

K B Sidhique, aged 56 years,
S/o K M Bavakutty, Kalappurakkal (H),
Kuttykattukara P.O.,
Eloor, Kadungaloor,
Paravur, Ernakulam – 683 501.

By Adv. Sri. E.A. Bijumon

RESPONDENTS:

1. State of Kerala,
Represented by its Secretary, Ministry of Home Affairs,
Secretariat, Thiruvananthapuram.
2. Director General of Police, Thiruvananthapuram.
3. Superintendent of Police,
Ernakulam Rural, Aluva, Ernakulam District.
4. Dy.S.P of Police,Ernakulam.
5. Sub Inspector of Police,
NjarakkalPolice Station,Ernakulam District.
6. Akhil Salaxan, aged 21 years, S/o Salaxan, Naduvilemuri,
Thekkemalippuram, Azhikkal P.O., Ernakulam.

By Adv. Sri. Manu Vijayakumaran, learned Government Pleader

This Writ Petition (Criminal) coming up for orders on 08.04.2020, and upon hearing Sri. Manu Vijayakumaran, learned Government Pleader, the court passed the following:

A.K. JAYASANKARAN NAMBIAR & SHAJI P. CHALY, JJ.

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W.P.(CrI.) TMP - 1 of 2020

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Dated this the 8th day of April, 2020

ORDER

JAYASANKARAN NAMBIAR, J

Sri. Manu Vijayakumaran, learned Government Pleader, seeks time to get instructions in the matter.

2. Post on 11.04.2020.

Registry is directed to serve a copy of the writ petition to the learned Government Pleader by e-mail.

A.K. JAYASANKARAN NAMBIAR, JUDGE.

SHAJI P. CHALY, JUDGE.

Rv